(2)

Year 2022-23

I, TAPAN KUMAR, son/daughter/wife of LATE GANGA PRASAD MANDAL, Aged 52 years, belonging to BLAS service and presently working as ASSISTANT give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

1997

N		1 Self	Spouse Name(S)	9	t-2	Dependant 3
2 (i		500/-	PRATIMA KUMARI 5,000/-	Name JIGYASHU ANAND 2,500/-	ANAND	Etc. Name NIL
(ii	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	savinga/c- SBI -308140	savinga/c- SBI - 18414		NIL savinga/c- GRAMIN BANK 1000	NIL
(111)	Debentures and Shares in companies		NIL	NIL	NIL	NIL
(iv)	financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC-550,000/- (annual premium- 28000/- POSTAL RD 36000	LIC- 62500/ (annual premium- 3032/-) POSTAL RD 24000	NIL	LIC- 5,00,000/ (annual premium- 12269/-)	NIL
(v)	Motor Vehicles (details of make, etc.)	MARUTI VAGONR YR 2006 1.2(P) HERO GLAMOUR YEAR-2017	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	Gold-50gms 240000	Gold- 50gms 240000 SILVER 250GM 25000	NIL	20GM GOLD 100000	NIL
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

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St No),	Self	Spouse Name(S)		2	3
(i)	Land Location(s) Survey number(s) Extent (Total measurement) Current market value	7 acre BHAGALPUR CMV- 19,00,000	NIL .	Name NIL	Name NIL	NIL
(ii)	Non- Agricultural Land Location(s) Survey number(s) Extent (Total measurement) Current market value	BHAGALPUR 3 ACER ANCESTRAL PROPERTY CMV 300000	NIL	NIL	NIL	NIL
(111)	(Commercial and residential) Location(s) Survey /door number(s) Extent (Total measurement) Current market value	PATNA RESIDENCIAL 739.75 SQFT 8000000	NIL.	NIL	NIL	NIL
(iv)	Houses / Apartments, etc. Location(s) Survey /door number(s) Extent (Total measurement) Current market value	BHAGALPUR 1800 SQ.FT. ANSESTRAL PROPERTY CMV- 1800000	NIL	NIL	NIL	NIL.
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / ' Financial Institutions(s) / Department (s)	Amount outstanding as on 12.02,2021			
(a)	(i) Loans from Banks	(i)SBI HOME LOAN 4315000	4204000/-			
			TOTAL LOAN AMT. 4315,000/-			
	(ii) Loans from financial institutions	NIL	NIL			
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL			

Tapan Kumar

r -	(b) duga to		100 100
943	(b) dues to	NIL	NIL
.68	departments dealing	· .	
	with supply of water		200
1	(c) dues to	NIL NIL	NIL
1	departments dealing		
	with supply of	l i	
	electricity		
	(d) dues to	NIL	NIL
	departments dealing	10000b0004200	141
	with telephones		
	(e) dues to	NIL	NIL
	departments dealing	· j	1412
1	with government	1	
	transport (including		
	aircraft and	1	
İ	helicopters)		
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax	Filled Tax Mention for F.Y. 2021-22 in	38235/-
ļ	including surcharge	A.Y. 2022-2023	30233/
Ì	[Also indicate the	PAN- BCPPK4149E	
	assessment year upto	AND CONTRACTOR OF THE STATE OF	
ŀ	which Income Tax		
	Return filed. Give also		ĺ
	Permanent Account		ı
ĺ	Number (PAN)]		
	(ii) Wealth Tax [Also	NIL	NIL NIL
	indicate the		IVIL
	assessment year upto	1	ľ
	which Wealth Tax		
	return filed.]		ļ
	(iii) Sales Tax [Only in	NIL	NIL
	case of proprietary	Annual Annua	1112
	business]		ľ
	(iv) Property Tax	NIL	NIL

C. <u>Personal Detail</u>

GPF/CPF/PRAN No. :-		PTS/BLA/1175							
Gender :-	•	м	<u> </u>	<u>1</u>	30 70				
Date of Birth	:-	0 5	1 1	0	1		T =	T _ 1	l
Class/Group	:-	В	┺	0	Т	9	7	0	(DD/MM/YYYY)
Cadre	:-			В.	L.A.S.	SERVI	CE	-	
		(Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)						ice,	
Home District	:-	BHAGALPUR							
					45.		_		

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Topon Kuman

Name of Employee: TAPAN KUMAR

Place: PATNA

Designation:

ASSISTANT

Date: 15/02/23

Department: BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.